

Papers and Periodicals

1858. **Shri Vajpayee:** Will the Minister of Information and Broadcasting be pleased to lay a statement on the Table showing:

(a) the names of papers or periodicals issued by various organs or agencies of the Government of India or by Organisations like Social Welfare Board, Bharat Sewak Samaj etc. aided by Government;

(b) the print order and paid circulation of these papers;

(c) the ratio of commercial and governmental advertising in these papers;

(d) the extent of Government contribution to these papers; and

(e) in the case of non-official but aided papers the ratio of aid, direct or indirect, to their total budget?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (e). Information is being collected and a statement will be laid on the Table of the House in due course. It should however be made clear that it will not be possible to give facts and figures regarding private organisations unless they are receiving Government aid specifically for running periodicals.

Wage Board for Cement Industry

1859. { **Sardar Iqbal Singh:**
Shri Sanganna:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the report of the Central Wages (Standardisation) Board has since been received; and

(b) if so, the time by which the Wage Board for cement industry will be set up?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) This is under consideration.

Housing Schemes in Tripura

1861. **Shri Bangahi Thakur:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of money that has been sanctioned for implementation of the various housing schemes in Tripura from the years 1954 to 1957;

(b) how many applicants have been paid so far and what is the total amount paid during the period; and

(c) how much amount has been allowed to be lapsed in the years 1954, 1955, 1956 and 1957?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (c). No amounts were sanctioned or disbursed during the years 1954-55 and 1955-56 under any Housing Scheme. The information for the years 1956-57 and 1957-58 is indicated in the statement placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 84].

Industries in Tripura

1862. **Shri Bangahi Thakur:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount sanctioned by Government for the growth of industries in Tripura in the years 1954, 1955, 1956 and 1957 respectively;

(b) how many enterprises have been given financial aid during the years 1954, 1955, 1956 and 1957 respectively;

(c) how many persons belonging to Scheduled Castes and Scheduled Tribes are among these enterprises; and

(d) the amount allowed to be lapsed during the same period?

The Minister of Commerce and Industry (Shri Maraji Desai): (a) to (d). Under the First Five Year Plan the actual expenditure on the development of Village and Small Scale Industries in Tripura was Rs. 6.2 lakhs against a provision of Rs. 5.8 lakhs. The Second Five Year Plan